

GOVERNMENT OF INDIA  
MINISTRY OF FOOD PROCESSING INDUSTRIES  
**LOK SABHA**  
**UNSTARRED QUESTION NO. 2748**  
ANSWERED ON 02<sup>ND</sup> AUGUST, 2022

NEW SCHEME FOR FOOD PROCESSING INDUSTRIES

**2748. SHRI N.K. PREMACHANDRAN:**

Will the Minister of *Food Processing Industries* be pleased to state:

- (a) whether the Government proposes to introduce new scheme for food processing industries (FPIs) to overcome the crisis due to Covid-19 and if so, the details thereof;
- (b) whether the Government has formulate any task force to address the pressing concerns faced by the food industry and if so, the details thereof;
- (c) whether the task force has submitted report and recommendations for support to the food industry and if so, the details of action taken to implement the recommendations;
- (d) whether the Government proposes to address the issues of food industries in Kerala and if so, the details of action taken thereon;
- (e) whether the Government proposes to protect the working force in food industry and if so, the details of action taken thereon; and
- (f) whether the Government proposes to give special financial assistance to the food processing industry and if so, the details thereof?

**ANSWER**

THE MINISTER OF STATE FOR FOOD PROCESSING INDUSTRIES  
(SHRI PRAHLAD SINGH PATEL)

(a): In order to ensure overall development of Food Processing Industries in the country including to deal with challenges arising out of COVID-19, Ministry Food Processing Industries (MoFPI) has undertaken a number of measures as part of the Aatmanirbhar Bharat Initiative, which includes (a) New Centrally Sponsored -PM Formalisation of Micro Food Processing Enterprises Scheme; (b) New Central Sector - Production Linked Incentive scheme for Food Processing Sector; (c) Expansion in scope of transportation & storage subsidy under Operation Greens scheme from Tomato, Onion & Potato to 41 notified fruits & vegetables;

(b) & (c): In order to support Food Processing Industry during lockdown phases, MoFPI had constituted a dedicated team of officers and a COVID grievance cell. The team continuously monitored the food production and supply chain logistics etc. and facilitated resolution of 585 COVID related Industry grievances and supported more than 100 companies with restarting their operations.

(d) & (e): MoFPI, through its schemes, helps create off-farm employment opportunities in Food Processing Sector. The details of Food Processing Industry projects approved for assistance in Kerala State under schemes of MoFPI along with direct /indirect employment opportunities from these projects are placed at **Annexure-I**.

(f): Assistance available under schemes administered by MoFPI is placed at **Annexure-II**.

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**ANNEXURE REFERRED TO IN REPLY TO PART (d) AND (e) OF LOK SABHA UNSTARRED QUESTION NO. 2748 FOR ANSWER ON 02<sup>ND</sup> AUGUST, 2022 REGARDING “NEW SCHEME FOR FOOD PROCESSING INDUSTRIES”.**

**Food Processing Industry Projects assisted in Kerala State under component Schemes of PMKSY**

Sl. No.	Scheme Name	No. of projects Approved	No. of projects Completed	Total Project Cost (Rs. in Crore)	Grants – in-aid Approved (Rs. in Crore)	Direct/ Indirect Employment opportunities from approved projects(In Nos.)
1	Mega Food Park Scheme	2	1	234.54	100	10000
2	Integrated Cold Chain and Value Addition Infrastructure Scheme	6	3	168.14	42.35	3600
3	Infrastructure for Agro-Processing Clusters Scheme	2	0	71.722	19.021	2441
4	Creation / Expansion of Food Processing & Preservation Capacities Scheme	12	7	162.74	43.51	4824
5	Scheme for Creation of Backward and Forward Linkages	1	0	19.71	4.13	630
6	Food Safety & Quality Assurance Infrastructure (Food Testing Labs)	7	3	38.88	24.17	231

**Assistance provided under PMFME scheme in Kerala state so far:**

- (i). One District One Product (ODOP) for all the 14 Districts have been approved.
- (ii). Rs 13.19 Crore released to the state as central share.
- (iii). SRLM recommended Seed capital amount of Rs. 14.9 Cr. for 4820 SHG member, out of which Rs.7.24 Cr released by SNA for 2145 SHG members.
- (iv). Incubation Center at Kerala Agricultural University, Thrissur has been approved.
- (v). Loan sanctioned to 93 individual micro food processing enterprises under the scheme.

**Food Processing Industry projects in Kerala out of proposals approved under PLISFPI Scheme**

<b>Sr No</b>	<b>Organization Name</b>	<b>Plant Location</b>	<b>State</b>
1	ITC LIMITED	Veliyath Agro Industries Pvt. Ltd.,Door No: 1/352, Thangaloor P O, Mundur, Thrissur Circle, Thrissur	Kerala
2	KANCOR INGREDIENTS LIMITED	ANGAMALY SOUTH, ERNAKULAM DISTRICT	Kerala
3	MTR FOODS PRIVATE LIMITED	Eastern Valley, P.B. No.15, Adimali, Adimali PO	Kerala
4	MTR FOODS PRIVATE LIMITED	Opp. Mini Industrial Estate, Mannamkandam, Adimali P.O, Idukki	Kerala
5	MTR FOODS PRIVATE LIMITED	IV/1D AM Road, Panipra Po, Erumalappadi, Kothamangalam	Kerala
6	PLANT LIPIDS PRIVATE LIMITED	CO 2 Extraction Plant, Speciality Naturals Division EOU, Kadayiruppu P.O.,	Kerala
7	PLANT LIPIDS PRIVATE LIMITED	Continuous Extraction Plant, Kadayiruppu P.O. , Kolencherry	Kerala
8	SYNTHITE INDUSTRIES P LTD	Synthite Valley, Kadayiruppu, Kolenchery, Ernakulam District, Kochi	Kerala
9	SYNTHITE INDUSTRIES P LTD	Block No. 44, Synthite taste park, Pancode, Ernakulam	Kerala

**ANNEXURE REFERRED TO IN REPLY TO PART (f) OF LOK SABHA UNSTARRED QUESTION NO. 2748 FOR ANSWER ON 02<sup>ND</sup> AUGUST, 2022 REGARDING “NEW SCHEME FOR FOOD PROCESSING INDUSTRIES”.**

**The Assistance available under component schemes of PMKSY**

Grants-in-aid @ 35 % of eligible project cost, subject to maximum prescribed limit, is provided for general areas for setting up of Food Processing Industries under component schemes of PMKSY, as per current scheme guidelines. Special incentive is admissible for projects approved for SC/ST entrepreneurs / North eastern Region and other difficult and hilly areas.

**The details of assistance available to Micro Food Processing Enterprises under PMFME Scheme**

- (i). *Support to Individual / Group Category Micro Enterprises:* Credit-linked capital subsidy @35% of the eligible project cost, maximum ceiling Rs.10 lakh per unit;
- (ii). *Support to SHGs for seed capital:* Seed capital @ Rs. 40,000/- per member of SHG engaged in food processing for working capital and purchase of small tools subject to maximum of Rs. 4 lakh per SHG Federation.
- (iii). *Support for Common Infrastructure:* Credit linked capital subsidy @35% subject to maximum of Rs. 3 crore to support FPOs, SHGs, Cooperatives and any Government agency for setting up of common infrastructure. The common infrastructure will also be available for other units and public to utilize on hiring basis for substantial part of the capacity.
- (iv). *Branding and Marketing Support:* Grant upto 50% for Branding and Marketing to groups of FPOs/ SHGs/ Cooperatives or an SPV of micro food processing enterprises.
- (v). *Capacity Building:* The scheme envisages training for Entrepreneurship Development Skilling (EDP+): program modified to meet the requirement of food processing industry and product specific skilling.